

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,  
ORDER SHEET**

COURT NO. : 109/01/2020 O.A./260/7/2020 ALOK KUMAR RANA

-V/S-

ARCHEOLOGICAL SURVEY OF INDIA ITEM NO:17 FOR APPLICANTS(S) Adv. : Mr. B. Rout

FOR RESPONDENTS(S) Adv.: Mr. B. R. Mohapatra

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and Mr. B. R. Mohapatra, Ld. Counsel who appeared for the respondents in this case.</p> <p>Ld. Counsel for the applicant submitted that the applicant has filed a representation dated 04.07.2019(Annexure-A/2) on the ground that other persons who are the juniors to him have been allowed similar benefits. He further submitted that his grievance will be addressed for the present if the OA is disposed of at this stage giving a direction to the respondents for disposal of the representation which is pending before the Respondent No.3/competent authority.</p> <p>Ld. Counsel for the respondents submitted that he does not have any information on the present status of the representation dated 04.07.2019(Annexure-A/2) before the respondents and if it is pending as on date.</p> <p>In view of the above, the OA is disposed of at this stage with a direction to the respondent No.3/competent authority to consider the representation dated 04.07.2019(Annexure-A/2) filed by the applicant and dispose of the same as per the provisions of law if the same is pending as on date and communicate the decision by a reasoned and speaking order to the applicant within a period of two months from the date of a receipt of a copy of this order. It is made that that we have not expressed any opinion on the merit of the case while passing of this order.</p> <p>Applicant will have the liberty to send a copy this order with the Paper Book to the concerned authority by Post within one</p>

week from the date of receipt of copy of this order.

With the above observations the OA is disposed of accordingly. No order as to costs. Copy of this order be given to Ld. Counsels for both the sides.

( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
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